## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. V. Hari kumar for ligers thornas 2. M. Manhaffia.

Sar Harishankan Moni

**ORDER** 

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final written submissions and to supplement the same with oral submissions. At request, time is enlarged. Put up on 23.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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